

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No: Estt/HC/2017/ 585

Date: 24/11/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Dharmendra Singh Rathore S/o Ranjeet Singh Rathore, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jaipur Bench, Jaipur is hereby accepted with effect from 29.11.2017(F/N).

By Order,

  
REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)82/2016 Part-I/ 2549

Date: 24/11/17

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
- 3.Concerned A.O.J., Rajasthan High Court, Jaipur Bench, Jaipur.
- ✓4.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 5.Confidential Branch, Rajasthan High Court, Jodhpur.
- 6.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
- 7.Concerned Shri Dharmendra Singh Rathore S/o Ranjeet Singh Rathore, resident of 9, Pratap Nagar Nai Ki Thadi, Post-C.R.P.F. Camp Lalwas, Ramgarh Road, Jaipur-302027.
- 8.Personal file.

  
REGISTRAR (ADMN.)